

17

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/152 & 153/CAA/2017
NAME OF THE TRANSFEROR : A PLUS EDUCATION SOLUTIONS PVT LTD
NAME OF THE TRANSFERRE : INDIACAN EDUCATION PVT LTD
UNDER SECTION : 230

S.No.	Name (in Capital)	Represented by	Signature
-------	-------------------	----------------	-----------

① ABISHK RANAN
FOR HARISHANKAR MANI
(9686603576).

COUNSEL FOR
PETITIONERS

Abishk Ranan

ORDER

Counsel for petitioner present and submitted his arguments. Order is reserved.

K Anantha Padmanabha Swamy
Member (Judicial)

bc